

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/13197/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the 14th December, 2022.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/351/22, dtd. 09.12.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.12.2022 and 14.12.2022**, as prayed for. The Principal Judge, Family Court No. I, Kamrup(M), Guwahati and in his absence the Principal Judge, Family Court No. II, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/13198/dated

, 14-12-2022

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]